

NOTICE

**(Regarding the constitution of panel of Advocates Sub Divisional
Legal Services Committee, Bilaspur.)**

It is to bring to kind notice of all concerned and in particular the Advocates, who had applied for their empanelment in response to the notice dated 01.02.2019 that all the 27 applications have been found correct after scrutiny and have been accepted. It is further informed that an interaction shall be held with the candidates in the chamber of the undersigned as per following schedule.

Sr.	Regst. No	Date/Time
1.	Bls. 01 to 14	24.07.2019, at 3.00 p.m. onwards
2.	Bls. 15 to 27	25.07.2019, at 3.00 p.m. onwards

No separate notice is being issued to the individual candidate and if a candidate does not appear for the interaction as per above noted schedule then he/she shall be marked as absent and his/her name shall not be considered in the empanelment process.


(Kanwal Kumar)